

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 672 of 2020**

**IN THE MATTER OF:**

**Dr. Vivek Agarwal**

**...Appellant**

**Versus**

**Kanak Resource Management Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Amit Agrawal, Ms. Radhika Yadav, Mr. Manan Shisodia and Mr. Kushagra Agarwal, Advocates.**

**For Respondents:**

**ORDER**  
**(Through Virtual Mode)**

**10.08.2020:** Issue notice upon Respondents. Appellant to provide mobile Nos./e-mail address of the Respondents. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within two days.

List the appeal 'for admission (after notice)' on **26<sup>th</sup> August, 2020**.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*